

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 690 of 2020**

**IN THE MATTER OF:**

**Phoenix ARC Pvt. Ltd.**

**(Trustee of Phoenix Trust FY – 14 - 9)**

**...Appellant**

**Versus**

**Nagaur Water Supply Company Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Suresh Dutt Dobhal and Mr. Nirmal Goenka,  
Advocates**

**For Respondents :**

**Mr. Pradhuman Gohil and Mr. Ranu Purohit,  
Advocates**

**O R D E R**

**(Through Virtual Mode)**

**05.11.2020** Learned counsel for the Appellant submits that he does not intend to file rejoinder. However, he seeks some more time to file written submissions. Let written submissions be filed within two weeks.

List the appeal 'for Admission (After Notice)' on **14<sup>th</sup> December, 2020.**

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Dr. Alok Srivastava ]  
Member (Technical)**

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